

के दो दलों में से किसी एक को यह चुनाव चिन्ह अलाट करने का विचार रखती है ?

†[ALLOTMENT OF ELECTION SYMBOLS TO CONGRESS PARTIES FOR BYE-ELECTIONS]

*27. SHRI NIRANJAN VARMA: Will the Minister of LAW AND SOCIAL WELFARE be pleased to state whether Government propose to allot the election symbol of two bullocks to any of the two Congress Parties for the purpose of bye-elections pending decision of the Election Commission in the matter ?]

विधि तथा समाज कल्याण मंत्री (श्री पी. गोविन्द मेनन) : जी, नहीं। निर्वाचन प्रतीकों का आवंटन सरकार द्वारा नहीं किया जाता है, बल्कि निर्वाचन आयोग द्वारा निकाले गए निर्देशों के अधीन रिटर्निंग आफिसरों द्वारा किया जाता है।

†[THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON): No, Sir. Election Symbols are not allotted by Government, but by the Returning Officers under directions issued by the Election Commission.]

MANAGING AGENTS OF T.I.S. CO. AND I.I.S. CO.

*28. SHRI MAHAVIR TYAGI: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that after the termination of the Managing Agency system, the Directors of the Tata Iron and Steel Company and the Indian Iron and Steel Company have given extra remuneration in some shape or form to their old Managing Agents or their nominees which was not being given before the termination of the Managing Agency system; and

(b) if so, how much amount and in what form has been given to each of them and how do these amounts compare with the payments made to the Managing Agents in the past?

†[] English translation.

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The Tata Iron & Steel Company has submitted applications for the appointment of one Managing Director and two Whole-time Directors and the payment of commission to the other Directors of the company at 1% of the net profits, and these proposals have been approved by the shareholders of the company. The applications of the company are under consideration. Tata Iron & Steel Company has not made any other arrangement with the former Managing Agents. The Indian Iron & Steel Company by Resolution of the Board of Directors dated the 17th March, 1970 appointed M/s. Martin Burn Ltd. its erstwhile Managing Agents as "Secretaries" to the company on monthly remuneration of Rs. 12,500 for a period of 5 years for performing various duties. By another resolution of the Board of Directors, a committee of Directors consisting of three Directors is to be formed with a view to carry on the day-to-day operations of the company's affairs and each of the members of the committee will be paid by way of remuneration for his services a sum of Rs. 100 for each meeting of the committee attended by him.

(b) The Managing Agents of Tata Iron & Steel Company were receiving commission of Rs. 45 lakhs per annum as their remuneration as Managing Agents of the company. The amount proposed to be paid to the Managing Director/Whole-time Directors and other Directors of the company will be about Rs. 9 lakhs per annum. The Managing Agents of Indian Iron & Steel Company were paid Rs. 31,07,609 as their commission for the year ending 31st March, 1969, Rs. 9,74,776 for the year 1968 and Rs. 30,66,420 for the year 1967. The amount, which is now proposed to be paid to the "Secretaries" and the other Directors of the company, would be less than the amount which the company was paying to its Ex-Managing Agents.

हिन्दी में रेलवे की समय सारिणी:

*29. श्री जगदम्बी प्रसाद यादव :

श्री मान सिंह वर्मा :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि इस वर्ष अप्रैल के प्रारम्भ में रेलवे की अंग्रेजी तथा हिन्दी की समय सारिणी एक साथ नहीं निकाली गई थी और हिन्दी की समय सारिणी 6 अप्रैल, 1970 तक बाजार में नहीं आई थी ; और

(ख) यदि हाँ तो हिन्दी में समय सारिणी निकालने में विलम्ब के क्या कारण हैं ?

†[RAILWAY TIME TABLES IN HINDI

*29. SHRI L. P. YADAV :

SHRI MAN SINGH VARMA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Railway Time Tables in English and Hindi were not released simultaneously by the Railways in the beginning of April this year and the Time Table in Hindi did not arrive in the market till the 6th April, 1970; and

(b) if so, the reasons for the delay in releasing the Time Tables in Hindi ?

रेल मंत्री (श्री गुलजारी लाल नन्दा) :

(क) अप्रैल, 1970 से लागू टाइम टेबल को अंग्रेजी और हिन्दी में एक साथ जारी नहीं किया जा सका । तीन रेलों के हिन्दी टाइम टेबल मार्च, 1970 के आखिरी हफ्ते में और चार रेलों के हिन्दी टाइम टेबल 3-4-1970 तक प्रमुख स्टेशनों पर उपलब्ध कर दिये गये ।

(ख) रेल प्रशासन में कहा जा रहा है कि वे यह इत्मीनान करें कि हिन्दी के टाइम टेबल अंग्रेजी टाइम टेबल के साथ-साथ जारी किये जाते हैं ।

†[THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) April, 1970 issue of English and Hindi Time Tables could not be released simultaneously. On three Railways, Hindi Time Tables were made available at important stations in the last week of March, 1970, and on four Railways by 3-4-1970.

†[] English translation.

(b) Railways are being advised to ensure that Hindi Time Tables are issued simultaneously along with the English Time Tables.]

INDUSTRIAL ENTERPRISES ON EITHER SIDE OF RIVER BHAGIRATHI

*30. SHRI SASANKASEKHAR SANYAL: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have formulated any comprehensive scheme showing industrial enterprises (short and long term) to be set up on either side of the river Bhagirathi from Farakka to Calcutta; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) and (b) The Central Government have not formulated any such scheme. The State Government have intimated that they envisaged the need for chalking out a programme of development of industries in the Farakka region towards the end of the Fourth Plan after the Farakka Barrage Project has been completed.

BOKARO STEEL PLANT

1. SHRI SURAJ PRASAD: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the requirements of equipment, structurals and refractories for the Bokaro Steel Plant; and

(b) the percentage of requirement met locally and with the assistance of Soviet Union?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI MOHD. SHAFI QURESHI): (a) and (b) The required information for the first stage of the Plant for establishing a capacity of 1.7 million tonnes of ingot steel is given below :—